

Sixteenth Loksabha

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Title: Introduction of the Protection of Human Rights (Amendment) Bill, 2018.

गृह मंत्रालय में राज्य मंत्री (श्री हंसराज गंगाराम अहीर) : अध्यक्ष महोदया, श्री राजनाथ सिंह जी की ओर से, मैं प्रस्ताव करता हूँ:

“कि मानव अधिकार संरक्षण अधिनियम, 1993 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाये।”

HON. SPEAKER: The question is:

“That leave be granted to introduce a Bill further to amend the Protection of Human Rights Act, 1993. ”

The motion was adopted.

श्री हंसराज गंगाराम अहीर : अध्यक्ष महोदया, मैं विधेयक को पुरःस्थापित करता हूँ।

HON. SPEAKER: Now, the House will take up 'Zero Hour'. Shri A.P. Jithender Reddy.

... (*Interruptions*)

HON. SPEAKER: Hon. Members, please sit down. This is not the way to raise any matter.

... (*Interruptions*)

HON. SPEAKER: Shri Jithender Reddy, first ask all your Members to sit down.

... (*Interruptions*)